

[*Translation*]

Manufacture of Tractors

3246. DR. LAXMINARAYAN PANDEY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that farmers have begun to use tractors for cultivation in adequate numbers;

(b) whether the production of tractors has increased to a great extent during the last three years but their prices have also gone up;

(c) whether there is a proposal to check the price-rise of agricultural equipments including tractors; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Based on the increased sales of tractors, which have gone up from 1,06,249 in 1988-89 to 1,39,419 during 1990-91, it can be concluded that more number of farmers are now using tractors for cultivation.

(b) Yes, Sir.

(c) & (d). There is, at present, no statutory control on the prices of agricultural implements and machinery, nor Government is considering any such price control on tractors at present.

[*English*]

Fruit Processing Plant in Andhra Pradesh

3247. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Andhra Pradesh is the second biggest producer of fruits and vegetables;

(b) whether there is no public sector Fruit Processing Plant in Andhra Pradesh;

(c) if so, whether there is any proposal to set up a Fruit Processing Plant in Public Sector in Andhra Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) and (b). Andhra Pradesh is first in production of fruits and eleventh in production of vegetables. There are four fruit & vegetable processing units in public sector licensed under FPO in Andhra Pradesh.

(c) and (d). Andhra Pradesh Industrial Development Corporation Ltd., has formulated a proposal to set up fruit processing plants in Andhra Pradesh, for production of mainly mango concentrates and tomato, guava, papaya pulps/concentrates at Chittoor and Kakinada.

[*Translation*]

Support Price for Sugarcane

3248. SHRI MOHAN SINGH:
DR. (SMT.) K. S. SOUNDARAM:

Will the Minister of FOOD be pleased to state:

(a) whether the support price announced for sugarcane for the 1991-92 season varies from State to State; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Each year, prior to the sowing season, the Central Government makes an advance announcement of the Statutory Minimum Price (SMP) for sugarcane, which is uniform throughout the country. Advance SMP of sugarcane for the season 1991-92 was fixed at Rs. 24 per quintal linked to a basic recovery of 8.5%, with proportionate premium for every 0.1% increase in recovery above that level.

(b) Does not arise.

New Sugar Policy

3249. SHRI RAJVEER SINGH:
SHRI RAM TAHAL CH-
OUDHARY:
SHRI PARASRAM BHARD-
WAJ:

Will the Minister of FOOD be pleased to state:

(a) whether the Government propose to formulate a new sugar policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) Does not arise.

Overseas Employment Cell

3250. SHRI MRUTYUNJAYA NAYAK:
Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have

proposed to set up Overseas Employment Cell in the States in order to provide overseas jobs;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). No such proposal is under consideration at present.

(c) Six States viz. Kerala, Tamil Nadu, Andhra Pradesh, Uttar Pradesh, Madhya Pradesh, Punjab and Union Territory of Delhi, have Corporations which deal with manpower exports. These are registered with the Ministry of Labour under the Emigration Act, 1983. Establishment of Overseas Employment Cells in other States is not considered necessary for the present.

Construction of Roads under Jawahar Rojgar Yojana in Madhya Pradesh

3251. SHRIMATI SUMITRA MAHAJAN:
Will the PRIME MINISTER be pleased to state:

(a) the length of roads in kilometres constructed in Madhya Pradesh under Jawahar Rojgar Yojana so far; and

(b) the expenditure incurred thereon?

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). As per reports received from the State Government of Madhya Pradesh, the roads constructed and expenditure incurred thereon under Jawahar Rojgar Yojana (JRY) is as under:-

Sl. No	Year	Roads constructed (km.)	Expenditure incurred (Rs. in lakhs)
1.	1989-90	14,507.07	2,169.15